

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**3. Company Application/192/2024 IN CP/404(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Shobha Bhupesh Gupta**

**V/s**

**D Vois Ssv Broadband Private Limited**

**IN THE MATTER OF**

**D-Vois Communications Private Limited**

**V/s**

**D-Vois N Ssv Broadband Private Limited**

**Section: Application under any other provisions Section 241(1), Section 242(4)  
of Companies Act, 2013**

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**ORDER**

**Company Application/192/2024: - Wrongly on board. The matter pertains  
to court V.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**